

**Declaration of Assets of Hon'ble Mr. Justice Gurvinder Singh Gill,
his spouse & dependants as on 30.06.2018**

1.	Immovable Properties	Description & Location	Year of Acquisition/ Remarks, if any
1.1	JOINTLY OWNED BY SELF, SPOUSE AND HUF	(a) SCO No. 479-480, Sector 35-C, Chandigarh measuring 287.50 sq. yards (Share to the extent of 3/40 owned by self.) (Share to the extent of 3/40 owned by spouse.) (b) SCO. No. 23, Sector 33-A, Chandigarh measuring 121 sq. yards. (Share to the extent of 1/16 owned by self.) (Share to the extent of 1/16 owned by spouse.) (c) Residential house at Garkhal, Kasauli measuring 15 Biswa (HUF) (d) Agricultural land measuring about 10 acres in revenue Estate of Faridkot (HUF)	Purchased through Govt. auction (Chandigarh Administration) in 1988. Purchased through Govt. auction (Chandigarh Administration) in 1995. Purchased in January 2001. (HUF has 3 members with Sh.H.S.Gill, father of undersigned as 'Karta') Ancestral property – more than 50 years.
1.2	SELF	(a) Flat No. 297 Advocates Society, Sector 49-A, Chandigarh.	Allotted on 12.5.1997.
1.3	SPOUSE	NIL	Properties in which spouse jointly holds share have been mentioned above in column no. 1.1.
1.4	DEPENDENTS	NIL	
2.	Motor Vehicles	Make/Year	Year of Acquisition/ Remarks,
2.1	SELF	(a) Ford-Figo Model 2012 (b) Wagon-R Model 2013	(a) Purchased on 26.9.2012 (b) Purchased on 31.3.2015
2.2	SPOUSE	NIL	--
2.3	DEPENDENTS	NIL	--
3.	Ornaments and other valuables	Total weight (approx.)	Remarks
3.1	SELF	NIL	
3.2	SPOUSE	(a) Gold Jewellery weighing 1500 gms appx. (b) Silver valuables/utensils weighing 4200 gms. appx.	Mostly inherited/ received as gifts from parents/grand parents/in-law's family at the time of marriage in 1990. Gold jewellery weighing about 60 gms purchased in 2013.
3.3	DEPENDENTS	NIL	

4.	Bank Deposits, Fixed Deposits, Shares, Public Provident Fund, General Provident Fund, Debentures/Mutual Funds etc.	Description and value	Remarks
4.1	SELF	(a) Savings Bank Accounts : Rs.14,50,000 appx. (b) General Provident Fund : Rs. 39,51,506/- (c) Public Provident Fund : Rs.17,57,000 appx. (d) 68 shares(TCS) worth 2 lacs appx. as in 2018 * (e) FDRs : Rs.43 Lacs appx.(including MOD Account)	* (initially allotted 17 shares by TCS in 2004; subsequently allotted 51 bonus shares)
4.2	SPOUSE	(a) Savings Bank Accounts : Rs.8,50,000 appx (b) General Provident Fund : NIL (c) Public Provident Fund : Rs. 6, 34,000 appx. (d) 92 shares(TCS) worth 2.75 lacs appx. as in 2018 AND 100 OBC-Equity shares worth Rs.10,000 * (e) FDRs : Rs. 25 Lacs appx.	* (initially allotted 23 shares by TCS in 2004; subsequently allotted 69 bonus shares) (OBS Equity shares allotted in 1994)
4.3	DEPENDENT – Elder Daughter	(a) Savings Bank Accounts : Rs. 1,40,000 appx. (b) General Provident Fund : NIL (c) Public Provident Fund : Rs.2,08,000 appx. (d) Shares/Debentures/Mutual Funds : Rs.2.5 lacs* (e) FDRs : 22 Lacs appx	* UTI-Children Career Growth Plan. 17828 units including bonus units. Continuing since the year 2000.
	DEPENDENT – Younger Daughter	(a) Savings Bank Accounts : Rs. 2,50,000 appx. (b) General Provident Fund : NIL (c) Public Provident Fund : NIL (d) Shares/Debentures/Mutual Funds : NIL (e) FDRs : NIL	
4.4	H.U.F.	(a) Savings Bank Accounts : Rs. 11,20,000 appx. (b) General Provident Fund : NIL (c) Public Provident Fund : NIL (d) Shares/Debentures/Mutual Funds : NIL (e) FDRs : Rs.95 lacs appx.	(HUF has 3 members with Sh.H.S.Gill, father of undersigned as 'Karta')

Place : Chandigarh

Date : 20.07.2018

sd/-

Signature of Hon'ble Judge